

an>

Title: Introduction of the National Green Tribunal (Amendment) Bill, 2016 (Amendment of section 5).

SHRI RAVNEET SINGH (LUDHIANA): Sir, I beg to move for leave to introduce a Bill to amend the National Green Tribunal Act, 2010.

माननीय सभापति : प्रश्न यह है ः

"कि राँष्ट्रीय हरित अधिकरण अधिनियम, 2010 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।"

प्रस्ताव स्वीकृत हुआ।

SHRI RAVNEET SINGH: I introduce the Bill.